

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 218**  
**21(ND)2009**  
**Cont. A.11/2020**

**IN THE MATTER OF:**

**Smt. Madhu Bhaskar**

**... Applicant/Petitioner**

**Versus**

**TNB Investments Pvt. Ltd.**

**... Respondent**

**Under Section: 397/398**

**Order delivered on 13.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

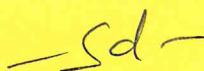
**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**None**

**ORDER**

None appeared. List the matter on 2<sup>nd</sup> September, 2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**